

[*translation*]**Construction of Shopping Complexes
In West Enclave**

3221. SHRI BHAGWAN SHANKAR RAWAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total number of shopping complexes to be built on the land meant for the construction of shopping complexes by Delhi Development Authority in North Delhi by the end of the current year;

(b) the time by which construction work is likely to be started on the site of the shopping complex of DDA between Triveni and Polytechnic societies in West Enclave near Pitam pura; and

(c) the estimated expenditure to be incurred thereon and the reasons for delay therein?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) 11 shopping complexes are likely to be completed by the end of current financial year.

(b) Taking into consideration the priority for various Schemes, DDA has taken a decision to put an embargo on taking up new commercial projects.

(c). Does not arise in view of answer to (b) above.)

[*English*]**Autorickshaw Driving Training to
Women Under UBSP Scheme**

3222. SHRIMATI CHANDRA PRABHARS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the training course in autorickshaw driving for women was taken up under the Centrally sponsored Urban-Basic Services for the Poor (UBSP) scheme in Karnataka; and

(b) if so, the number of women selected for training in autorickshaw driving in Bangalore, Mysore, Hubli, Dharwad, Mangalore and Belgaum?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). Training course in autorickshaw driving for women has been taken up under Centrally sponsored UBSP scheme at Bangalore in Karnataka. The Scheme has not been implemented in the cities of Hubli, Dharwad, Mysore, Mangalore and Belgaum.

The number of women selected for training in Autorickshaw driving along with other training courses in Bangalore is fifty. They are undergoing training.

Casual Labourers in NFL, Panipat

3223. SHRIMATI SUSHĒELA GOPALAN: Will the PRĪME MINISTER be pleased to state:

(a) whether the casual labourers of National fertilizers Ltd. Panipat, Haryana have been agitating since 1983 for their demands; and

(d) if so, the details thereof and the action taken on their demands so far?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The casual labourers involved were actually contract labourers of different contractors engaged by National Fertilizers Limited (NFL). In June, 1983 these labourers went on an illegal strike and the contrac-